

F.No.A-22011/1/2011-Ad.II
Government of India
Ministry of Corporate Affairs

New Delhi, dated 24-1-2012


Office Order

After approval of the competent authority, the below mentioned STAs are appointed as "STA cum ex-officio Company Prosecutors" with immediate effect in the offices indicated against them :

Sl	Name of the STA (with present posting) (S/Sh.)	Place of appointment as STA cum ex-officio Company Prosecutor
1	Munesh Kumar (ROC Delhi)	STA cum ex officio CP in ROC Delhi
2	Ashish Chatterjee (ROC Kolkata)	STA cum ex officio CP in ROC Kolkata
3	S Sanathanam (RD Chennai)	STA cum ex officio CP in RD Chennai
4	K Ravishankar (OL Chennai)	STA cum ex officio CP in OL Chennai
5	Basavaraj PT (ROC Bengaluru)	STA cum ex officio CP in ROC Bengaluru
6	Channakeshava (ROC Hyderabad)	STA cum ex officio CP in ROC Hyderabad
7	DV Oja (OL Ahmedabad)	STA cum ex officio CP in OL Ahmedabad
8	Abdul Qadar (ROC Mumbai)	STA cum ex officio CP in ROC Mumbai
9	Tapas Kumar Das (ROC cum OL Patna)	STA cum ex officio CP in ROC Shillong

3. The above appointment shall be for a period of one (1) year or till regular Company Prosecutors become available through the UPSC, which ever is earlier. The above mentioned officers shall perform the duties of Company Prosecutors in addition to their normal duties of STAs.

4. It is also stated that only STAs, which is a feeder grade of JTS and has the same grade pay as of CPs, are to be considered for appointment as ex-officio company prosecutor in any office. RDs are therefore requested not to forward application of any officer, other than STA, for appointment as ex-officio CP.


24/1/2012
(R K Pandey)

Under Secretary to the Government of India
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To

1. All RDs and concerned ROC/OLs.
2. E.G Cell for placing in Employees Corner (New Appointments)